

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
STARRED QUESTION NO. 120  
TO BE ANSWERED ON JULY 31, 2023**

**HOUSES BUILT UNDER PMAY**

**NO. 120.      SHRI NARAIN DASS GUPTA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of houses sanctioned, grounded for construction, completed and occupied by the beneficiaries under PM Awas Yojana (PMAY) till date, details State-wise;
- (b) the details of Central assistance released and utilized so far, State-wise; and
- (c) whether there is a delay in payment of instalments to beneficiaries and if so, the details thereof ?

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

- (a) to (c) A statement is laid on the Table of the House.

## STATEMENT

### **STATEMENT REFERRED TO IN THE RAJYA SABHA STARRED QUESTION NO. 120\* (15<sup>TH</sup> POSITION) DUE FOR ANSWER ON 31.07.2023 REGARDING “HOUSES BUILT UNDER PMAY”**

(a) to (c) Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of ‘Housing for All’, supplements the efforts of States/ Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), “In-Situ” Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Under BLC/AHP/ISSR verticals of PMAY-U, Central Assistance is released to States/ UTs in 3 instalments of 40%, 40% and 20%. The release of Central Assistance under PMAY-U is incumbent upon fulfilment of mandatory compliances by the concerned States/ UTs viz, submission of Utilisation Certificates (UCs) for Central Assistance released earlier; commensurate physical progress; Aadhaar seeding of beneficiaries in the Management Information System (MIS); Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of various stages of construction of houses/ projects, registration of AHP/ISSR projects under Real Estate (Regulation and Development) Act, 2016 (RERA), etc.

Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh for AHP and BLC verticals of PMAY-U. The remaining cost of the house as per Detailed Project Report (DPR) is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries. The Central Assistance is released to States/UTs on receipt of requisite compliances in respect of sanctioned projects for transferring it along with matching State share to the beneficiaries concerned for construction of houses. Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹ 2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS) and Lower Income Group (LIG) category.

The scheme period which was earlier up to 31.03.2022, has been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period.

State/UT-wise details of number of houses sanctioned, grounded for construction, completed and occupied along with Central assistance released and utilized under PMAY-U are at Annexure.

**State/UT-wise details of number of houses sanctioned, grounded for construction, completed and occupied along with Central assistance released and utilized under PMAY-U**

Sr. No.	Name of the State/ UT	Details of Houses (Nos)				Details of Central Assistance (₹ in Cr.)	
		Sanctioned	Grounded for construction	Completed	Occupied	Released	Utilised
1	Andhra Pradesh	21,32,432	19,96,628	8,08,278	6,60,130	20,045.70	18,406.16
2	Bihar	3,23,356	3,02,584	1,11,328	1,11,328	2,984.09	2,647.23
3	Chhattisgarh	3,02,663	2,72,868	1,91,617	1,70,346	3,605.68	3,314.81
4	Goa	3,146	3,146	3,144	3,144	75.04	75.04
5	Gujarat	10,54,868	9,82,911	8,80,269	8,22,943	19,149.95	19,097.16
6	Haryana	1,65,034	92,312	64,972	64,972	1,573.47	1,377.17
7	Himachal Pradesh	12,991	12,991	9,526	9,474	192.41	192.41
8	Jharkhand	2,29,156	2,12,017	1,27,189	1,25,568	2,829.43	2,422.02
9	Karnataka	6,38,121	5,90,936	3,18,526	2,81,222	6,550.28	6,322.99
10	Kerala	1,65,557	1,46,113	1,14,999	1,14,955	2,081.83	1,926.80
11	Madhya Pradesh	9,54,009	9,41,526	6,93,663	6,81,059	14,327.09	13,835.91
12	Maharashtra	14,02,629	11,02,248	8,10,940	7,22,469	17,780.51	16,978.84
13	Odisha	1,90,384	1,69,290	1,32,522	1,30,304	2,226.75	2,080.27
14	Punjab	1,32,235	1,10,447	74,984	74,808	1,646.51	1,516.13
15	Rajasthan	2,89,446	2,30,892	1,73,301	1,67,598	4,140.22	3,950.47
16	Tamil Nadu	6,81,277	6,47,263	5,30,350	4,81,350	9,320.76	9,171.76
17	Telangana	2,50,084	2,44,039	2,24,072	1,23,353	3,314.27	3,170.89
18	Uttar Pradesh	17,01,389	16,33,799	12,87,307	12,66,105	22,613.26	21,213.25
19	Uttarakhand	64,856	51,911	31,698	30,818	810.03	695.01
20	West Bengal	6,82,577	6,09,581	3,61,799	3,61,703	6,921.87	6,589.74
<b>Sub- total (States) :-</b>		<b>113,76,210</b>	<b>103,53,502</b>	<b>69,50,484</b>	<b>64,03,649</b>	<b>1,42,189</b>	<b>1,34,984.06</b>
21	Arunachal Pradesh	8,499	8,360	6,465	4,929	146.33	146.33
22	Assam	1,76,643	1,51,166	85,230	85,230	1,608.89	1,553.11
23	Manipur	56,037	47,990	11,219	11,219	447.12	414.34
24	Meghalaya	4,758	3,763	1,116	1,116	29.75	24.39
25	Mizoram	39,811	39,214	7,050	7,050	368.91	210.80
26	Nagaland	31,968	31,825	14,622	14,590	339.05	270.18
27	Sikkim	594	449	209	209	7.09	4.30
28	Tripura	89,068	83,736	64,906	64,906	1,183.95	1,111.60
<b>Sub- total (N.E. States) :-</b>		<b>4,07,378</b>	<b>3,66,503</b>	<b>1,90,817</b>	<b>1,89,249</b>	<b>4,131</b>	<b>3,735.05</b>
29	A&N Island (UT)	376	376	47	47	2.93	1.94
30	Chandigarh (UT)	1,256	1,256	1,256	1,254	28.78	28.78
31	DNH & DD (UT)	10,468	10,196	9,079	7,841	200.27	194.30
32	Delhi (UT)	29,976	29,976	29,976	29,976	692.53	692.53
33	J&K (UT)	49,141	47,356	19,299	19,299	443.51	354.99
34	Ladakh (UT)	1,307	1,014	674	674	23.21	14.63
35	Lakshadweep (UT)	-	-	-	-	-	-
36	Puducherry (UT)	14,185	14,139	8,673	8,673	204.71	152.22
<b>Sub- total (UT) :-</b>		<b>1,06,709</b>	<b>1,04,313</b>	<b>69,004</b>	<b>67,764</b>	<b>1,596</b>	<b>1,439.39</b>
<b>Grand Total :-</b>		<b>118.90 Lakh</b>	<b>112.25 Lakh*</b>	<b>75.51 Lakh*</b>	<b>71.39 Lakh*</b>	<b>1.48 Lakh Cr.</b>	<b>1.40 Lakh Cr.</b>

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh)/ occupied (4.78 lakh) houses of earlier JnNURM scheme during PMAY-U mission period.